

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.426/2020**

**This the 03<sup>rd</sup> day of November, 2020**

**COROM : Hon'ble Shri Jayesh V. Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

Bharatkumar Somjibhai Bhagora  
Age 41 years (Male)  
Designated as PA (Postal Assistant)  
And transferred at Gandhidham MDG

R/o. Opp. SBI Bank,  
Rampar, Village – Rampar Vekra  
Taluka – Mandvi,  
District – KUTCH 370 445. ....**Applicant**

**(By Advocate : Shri K.I.Kazi )**

Versus

1. Union of India,  
Notice to be served through  
The Secretary,  
Ministry of Post, Dak Bhavan,  
New Delhi 110 001.
2. The Director Postal Services  
Rajkot Region, Rajkot 360 001.
3. The Superintendent of Post Offices  
Office of the Superintendent of Post Offices,  
Kutch Division, Bhuj 370 001.
4. The Sub PostMaster,  
Madhapar,  
Nava Was, Madhapar 370 020.
5. The Sub PostMaster,  
Near BSNL Office, Tagore Hall,  
Gandhidham - 370 201. .... Respondents

**O R D E R – ORAL**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

In the instant OA, aggrieved by the transfer order dated 06.8.2020 (Annexure A-1), the applicant filed the present OA mainly on the ground that while working as Postal Assistant at Madhapar S.O., the respondents had issued impugned order dated 06.08.2020 whereby, he has been transferred to Gandhindham (MDG) on the ground of interest of justice.

2. Counsel for the applicant submits that against the said transfer order, the applicant had submitted a detailed representations through proper channel dated 19.8.2020 followed by 10.09.2020, 25.09.2020, 12.10.2020 and lastly on 22.10.2020 before the competent authority i.e. Postmaster General, Rajkot Region, Rajkot. However, the said representations remain pending consideration. Counsel for the applicant also submits that applicant was compelled to stay on medical leave due to his severe health problems as well domestic problems. Counsel for the applicant submits that applicant will be satisfied if appropriate direction be issued to the respondents for expeditious consideration of pending representations of the applicant.

3. In view of the aforesaid request on behalf of the applicant, we dispose of this OA with a direction to the respondent No.2 i.e. the Director Postal Service, Rajkot Region, Rajkot to consider and decide

the pending representation of the applicant as well referred hereinabove within three weeks from the receipt of the copy of this order and indicate the decision to the applicant within a week. We make it clear that we have not expressed any opinion on the merits of the case.

**4.** Accordingly, the OA stands disposed of.

**5.** Registry is directed to send copy of this order to the counsel for the applicant through email.

**(A.K.Dubey)**  
**Member (A)**

**(J.V.Bhairavia)**  
**Member (J)**

nk